

25. Karam Chand Thapar Distillery, Unnao. [*English*]
26. Geep Industrial Syndicates Ltd., Allahabad.
27. Indian Telephone Industries, Allahabad.
28. Diesel Locomotive Works, Varanasi.
29. Nandganj Sihori Sugar Mill, Ghazipur.
30. Government & Opium and Alkaloid, Ghazipur.
31. IFFCO, Phulpur Unit, Allahabad.
32. PVK Distillery, Ghazipur.
33. Basan Paper Mills, Varanasi.
34. Geep Industries Syndicate Ltd., Allahabad.

The following criteria has been adopted for identifying industries for inclusion in the Action Plan:

- (i) Industries directly discharging into river Ganga;
- (ii) Industries having toxic substances in their effluents;
- (iii) Industries having BOD concentration of more than 100 milligram per litre;
- (iv) Industries discharging more than one million litre of effluents per day;

The names of all polluting industries are not available.

### Introduction of New Trains

862. SHRI CHANDRESH PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) the new trains introduced during last two months and proposed to be introduced in near future, zone-wise; and

(b) the trains introduced and proposed to be introduced on Rajkot, Bhavnagar, Ahmedabad, Vadodra Divisions on Western Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). 55 new trains have been introduced in July '92 and 2 trains were introduced in June '92. The trains are not introduced zone-wise. However, of the 57 trains introduced, 10 trains serve Rajkot and Vadodara Divisions. Introduction of trains is a continuous process subject to traffic justification, operational feasibility and resource availability.

### Reservation of Seats for Backward States

863. SHRI YAIMA SINGH YUMANAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal for reservation of certain seats in the Arts and Medical Colleges of Delhi University for the students belonging to the backward States; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DE-

VELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) Does not arise.

**Release of Fellowship and Contingency Grants to Delhi University Scholars**

864. SHRI P. M. SAYEED: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have received any representation from Delhi University Researchers Association regarding the release of Fellowship and contingency grants;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The University Grants Commission (UGC) received a representation dated 23-6-92 from Delhi University Researchers' Association (DURA) regarding delay in payment of research fellowships and contingency grants relating to the years 1990-91 and 1991-92 and extension of fellowships for M.Phil beyond the stipulated period of one year.

(c) On receipt of Utilisation Certificates from Delhi University in respect of previous grants released by the Commission for research fellowships and contingency grants,

UGC has since released Rs. 31.62 lakh to cover the deficit for 1990-91 and 1991-92 and an instalment of Rs. 50.00 lakh for 1992-93. The Commission is not in a position to extend M. Phil fellowships beyond the stipulated period of one year.

**Pay and Play Scheme of Sports Authority of India**

865. SHRI ANANTRAO DESHMUKH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the pay and play scheme introduced by Sports Authority of India;

(b) whether this scheme is proposed to be extended to all part of the country; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) With a view to ensure optimum utilisation of the playing facilities created in various Stadia constructed at the time of the IXth Asian Games, the 'Pay & Play' Scheme was introduced in 1987, in addition to the regular coaching scheme. The monthly rates differ for each discipline. Details are given in the attached Statement.

(b) and (c). In case demand is received, the Scheme will be extended to the Regional Centres of Sports Authority of India located at Bangalore, Calcutta, Gandhinagar and Imphal.

(a) BASKETBALL

—

Rs. 15/- per team per hour.

(b) BADMINTON: